

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **15.04.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : K S Raju

**MAIN PETITION NUMBER** : CP(IB)/91(CHE)/2023

**(IA/MA) APPLICATION NUMBERS**

IA(IBC)/286(CHE)2024

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**ORDER**

Present: Ld. Counsel Shri. M L Ganesh for the Petitioner.

Ld. Counsel Shri. Sanjay for the Respondent.

Reply is stated to be e-filed by the Respondent which is yet to be numbered.

Ld. Counsel for the Petitioner seeks and is granted two weeks time to file Rejoinder.

List the petition for hearing on **06.06.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)